

Operational airports under UDAN scheme

1264. SHRI T. K. RANGARAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total number of airports started under UDAN scheme;
- (b) whether all the airports are operationalised, the details thereof;
- (c) if not, the reasons therefor; and
- (d) whether Jharsuguda Airport is functioning, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI):) Under Regional Connectivity Scheme (RCS) –UDAN (Ude Desh ka Aam Nagrik), 39 airports have been operationalized, till date.

(b) and (c) Details of operationalisation of Airports under RCS –UDAN are given in the Statement (*See below*). Non-readiness of Airport and Airline, requirement for land for upgrading the airports, licensing of airport are few reasons due to which operationalisation gets delayed.

(d) Jharsuguda Airport was inaugurated on 22.09.2018. M/s Airline Allied Services Limited and M/s SpiceJet Limited are operating RCS –UDAN flights from Jharsuguda.

Statement***List of RCS Airports started till date***

Sl. No.	State	Airport	Date of Operationalization
1	2	3	4
1.	Andhra Pradesh	Kadapa	27.04.2017
2.	Assam	Jorhat	08.01.2018
3.		Lilabari	15.01.2019
4.		Tezpur	26.04.2018
5.	Chhattisgarh	Jagdalpur	14.06.2018
6.	Daman and Diu	Diu	24.02.2018

1	2	3	4
7.	Gujarat	Bhavnagar	05.01.2018
8.		Jamnagar	17.02.2018
9.		Kandla	10.07.2017
10.		Mundra	17.02.2018
11.		Porbandar	10.07.2017
12.	Himachal Pradesh	Shimla	27.04.2017
13.	Karnataka	Belgaum	05.01.2019
14.		Hubli	14.05.2018
15.		Mysore	20.09.2017
16.		Vidyanagar	21.09.2017
17.	Kerala	Kannur	25.01.2019
18.	Madhya Pradesh	Gwalior	31.05.2017
19.	Maharashtra	Jalgaon	23.12.2017
20.		Kolhapur	08.04.2018
21.		Nanded	27.04.2017
22.		Ozar (Nasik)	23.12.2017
23.	Meghalaya	Shillong	26.04.2018
24.	Odisha	Jharsuguda	22.09.2018
25.	Puducherry (UT)	Puducherry	16.08.2017
26.	Punjab	Adampur	01.05.2018
27.		Bhatinda	27.04.2017
28.		Ludhiana	02.09.2017
29.		Pathankot	05.04.2018
30.	Rajasthan	Bikaner	26.09.2017
31.		Jaisalmer	29.10.2017
32.		Kishangarh	08.10.2018

1	2	3	4
33.	Sikkim	Pakyong	04.10.2018
34.	Tamil Nadu	Salem	25.03.2018
35.	Uttar Pradesh	Agra	08.12.2017
36.		Allahabad	14.06.2018
37.		Kanpur (Chakeri)	03.07.2018
38.	Uttarakhand	Pantnagar	04.01.2019
39.		Pithoragarh	17.01.2019

Resultant effect of non-operation of Jet Airways

1265. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the airfare has rocketed high because of non-operation of Jet Airways and grounding of Boeing 737(MAX) due to technical glitch;

(b) what steps Government has taken to contain the airfare within the affordable limits of domestic passengers;

(c) whether Government has given any clearance to the airlines to take on lease alternate aircrafts till Boeing 737(MAX) are adjusted flight-worthy again; and

(d) why the State-owned Air India has not taken any lead to substantiate the gap due to non-operation of Jet Airways by increasing number of Air India flights?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) As per the prevailing regulation, air fares are neither established nor regulated by the Government. All scheduled domestic airlines are required to display route-wise and category-wise fares on their respective websites in compliance to the applicable regulation. Due to suspension of operation of Jet Airways and grounding of Boeing B737 Max, there was a reduction in capacity in the domestic sectors. With a view to maintain transparency, as advised by this Ministry, Directorate General of Civil Aviation (DGCA) started monitoring of airfares on certain routes selected on random basis to ensure that the airlines do not charge airfares outside the range declared by them. During monitoring, it was observed that airfares remained